

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

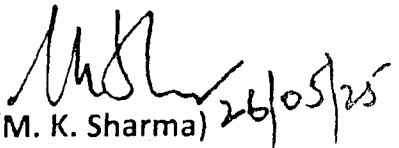
Subject: Assignment of duty to Shri Anil Raina, Additional Registrar-cum-Secretary, High Court Main Wing, Srinagar.

ORDER

No. 764 of 2025/RG/NG-109(I) Dated: 26-05-2025

In the interest of Administration and smooth functioning of the Registry, Shri Anil Raina, Additional Registrar-cum-Secretary, presently posted in Jammu and Kashmir Judicial Academy is hereby transferred there from and shall remain attached with Member Secretary to Court Management Systems Committee till further orders.

By order.

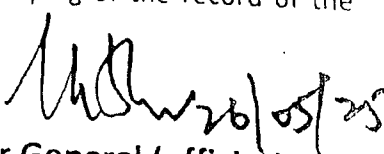

(M. K. Sharma) 26/05/25

Registrar General (officiating)

No: 28873-90 of 2025/RG/NG Dated: 26-05-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice _____
...for kind information of His/Her Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Director Jammu and Kashmir Judicial Academy, Moominabad, Srinagar
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar
6. Registrar Judicial, High Court Wing, Jammu/Srinagar,
7. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
8. Director Finance, High Court Main Wing, Srinagar
....for information
9. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
10. Shri Anil Raina, Additional Registrar-cum-Secretary, High Court Main Wing, Srinagar
11. Assistant Registrar (Accounts), High Court Main Wing, Srinagar
12. Accounts Officer, High Court Wing, Jammu/Srinagar
.....for information and necessary action.
13. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
14. Order Book.


Registrar General (officiating)